

[Kumari Mamta Banerjee]

bility of one person but of all. I do not support any particular person. It was said that it was going two years but we had not received any complaint about it. This has appeared in the newspapers only. Food Laboratory of Delhi Administration and the Government of India checked the sample. After detecting impurity its order was cancelled. That will not continue. It is not necessary to give a chance for fresh tender. Necessary action will be taken after receiving report of the Inquiry Committee constituted under the Prevention of Food Adulteration Act. I have no differences. It is necessary to provide adequate help. No individual interest will be allowed to put pressure. When this project was started we were not in power. You said that the money provided by UNICEF is sufficient. It is not sufficient, it provides training. Rs. 7 crore and Rs. 3 crore 70 lakh is provided by Delhi Administration and the Central Government respectively. Money of Delhi Administration and Central Government is also invested in it. Training and equipments of UNICEF is also involved in it. 100 persons are involved in it. I assure the House that we shall take action after receiving the report of high level investigation. We have many projects and I.C.D.S is one of them. We will take action if we find any irregularity after sample survey. If there is any complaint please send it to us. We would have information before any sort of arrangement is made. We provide necessary help for children and mothers from our department. You should also help them.

14.45 hrs.

MATTERS UNDER RULE 377

- (i) **Need to set up a Copper Smelting Plant in Balaghat District, Madhya Pradesh.**

[Translation]

SHRI VISHWESHWAR BHAGAT (Balaghat): Copper Ore is found in abundance in Balaghat district. At present copper ore is

supplied to Khatri (Rajasthan) from Majakhand mines, which involves heavy transportation expenditure and as a result of which production costs of copper goes up. Balaghat district is a no industry district and is predominantly inhabited by Adivasi, Harijans and backward classes. Presently Government has surveyed different places for establishing smelting plant. Balaghat is the best place from land, electricity, water and pollution points of view. Therefore, my submission is that Government should take immediate action to establish smelting plant in Balaghat so that country's copper requirement can be met.

[English]

- (ii) **Need to sanction the Acquisition of land and Distribution of Compensation under second phase of Construction of N.H. 17 Bypass Road, Calicut, Kerala**

SHRI K. MURALEE DHARAN (Calicut): The alignment of Calicut Bypass from Vengalam to Ramanatukara in Kerala was approved by Government of India. The total length of the Bypass is 28.124 Kilometres and the construction work of the bypass is proposed to be taken in four phases. First is Pantheerankave to Ramanatukara, second Vengalam to Malaparambu, third is Kottooli to Pantheerankave and the last one is Malaparambu to Kottooli. It is now learnt that sanction for the land acquisition for the first phase was granted and payments have been made to concerned land owners recently. Sanction has been accorded to acquire land for the third and fourth phases. Under the areas covered by the second phase, there are about 1500 land and building owners who are yet to get the value of their land under acquisition, even though some of the land owners approached the High Court for the same. High Court gave a verdict to the effect that they have the liberty to alienate

their land if they want. But they are not in position to alienate or sell their property or to repair, renovate or reconstruct their buildings due to freezing done by PWD and ban imposed by local authorities. Hence their property is getting damaged and destroyed.

I, therefore, urge upon the Government to grant sanction for acquisition for the second phase and compensation be distributed without any further delay.

(iii) Need to provide Adequate Assistance for Relief Operations in Drought Affected Areas in Maharashtra, Particularly in Marathwara and Vidarbha Regions

SHRI ANKUSHRAO RAOSAHEB TOPE (Jaina): Most of the districts of Maharashtra, particularly Marathwada and Vidharbha, are in the grip of an acute drought. The Kharif crops have withered away as there were no rains this year. The rabi crops have also failed. Hence a large number of people are migrating to Bombay for getting employment. Hence there is an urgent need to provide employment under the Employment Guarantee Scheme. Though the Government of Maharashtra is taking action, Central assistance is also needed.

I request the Central Government to provide adequate amount of assistance to the State Government for carrying out the relief work in the drought-affected areas.

(iv) Need to Constitute a High Power Committee to look into the problems caused due to overcrowding in Mumbai Suburban Railway Trains

SHRI RAM NAIK (Bombay-North) The overcrowding in Mumbai (Bombay) Suburban railway trains has reached a stage, where the entire system can collapse at any time. A nin-car suburban train rake which

has a seating capacity of 862 persons, carries 3408 persons during the "super-dense crush-load period" i.e. four times more than the sanctioned capacity. According to the Railway Ministry report, published in September 1990 "occupation of suburban trains in Bombay is so heavy that there is no parallel to this in the world". Out of one crore passengers travelling daily in the country, the number of Mumbai commuters is 51 lakhs, i.e. more than 50 per cent.

The Railway Ministry have prepared and published a Project Report involving investment of Rs. 2,000/- crores in September, 1990, to ease the overcrowding. However, no concrete steps have been taken to sanction and implement the project Report. I, therefore, urge the Government to constitute a High-Power Committee consisting of Railway Minister, Finance Minister, Urban Development Minister, Deputy Chairman of Planning Commission, Chief Minister and Finance Minister of Maharashtra, Mayor of Mumbai, M.Ps from Mumbai Thane, Chairman of Railway Board and Secretaries of the concerned departments. The Committee should finalise its recommendations on war footing about the mode of raising funds, priorities to be undertaken and the time-bound programme for executing them.

I also request that the project of quadruplicating Borivli-Virar Section of the Western Railway be given first priority, it should be extended upto Dahanu and that vasai-Diva line should be opened for suburban commuters traffic.

(v) Need for Augmentation of Electricity Production in Bihar and also to provide more Electricity to the state

[Translation]

SHRI CHHEDI PASWAN (Sasaram): During last 40 years of independence in the